

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 12657 of 2012

*Dr. Kanhayalal Sharma*

....

*Petitioner*  
In person

*-versus-*

*State of Odisha and Others*

....

*Opposite Parties*

Mr. Debakanta Mohanty, Addl. Govt. Advocate

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE G. SATAPATHY**

**Order No.**

**ORDER**  
**20.03.2023**

15. 1. Mr. Debakanta Mohanty, learned Additional Government Advocate assures the Court that the affidavit pursuant to the order dated 6<sup>th</sup> December, 2022 will be filed on or before 3<sup>rd</sup> April, 2023.
2. List on 10<sup>th</sup> April, 2023.

*(Dr. S. Muralidhar)*  
*Chief Justice*

*(G. Satapathy)*  
*Judge*